NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.164/ BB/2017	-	For filing addl. informatio n as required by Registry	252(3)	Sahaja Agritech Pvt. Ltd. Vs ROC

SL.	NAME (IN CAPITAL)	,	SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

ORDER

PCS for Petitioner is present. He has filed proof of service of notice issued on ROC-Karnataka, Bangalore. Await report from ROC. List it on 15/01/2018.

Member (T)

Member (J)